THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated: Guwahati, the 22nd of February, 2024

NO.HC.VII-348(Pt.I)/2012/1431/A### On the recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to direct the following Grade-III Judicial Officers of the Assam Judicial Service to attend the "Knowledge Enhancement Programme" scheduled to be held on 24-02-2024 at 12.00 P.M. in the Seminar Hall of the National Law University, Amingaon.

Si. No.	Name of the Officer	Designation and Place of Posting
1.	Smti. Rubina Yasmin	Sub-divisional Judicial Magistrate (S), Bajali
2.	Shri Rupanta Charingia Phukan	Judicial Magistrate First Class, Kamrup (M)
3.	Shri Diganta Goswami	Sub Divisional Judicial Magistrate(M), Kaliabor
4.	Smti. Jahnobi Hazarika	Sub-Divisional Judicial Magistrate(S) No.1 Kamrup(M)
5.	Smti. Sweety Bhuyan	Sub-Divisional Judicial Magistrate, Rangia, Kamrup
6.	Smti. Pranjita Konwar	Sub-Divisional Judicial Magistrate (S), Nalbari
7.	Shri Navneet Kashyap	Sub-Divisional Judicial Magistrate(S) No.2, Kamrup(M)
8.	Shri Pronab Kumar Nath	Sub-Divisional Judicial Magistrate(S), Darrang.
9.	Smti. Prarthana Neog	Sub Divisional Judicial Magistrate(S), Nagaon
10.	Smti. Sibani Dutta	Sub Divisional Judicial Magistrate, Morigaon
11.	Shri Anurup Bordoloi	Civil Judge (Jr. Div.) No. 1, Kamrup (M)
12.	Shri Debasish Borah	Sub-Divisional Judicial Magistrate (S), Baksa
13.	Smti. Jyoti Rupa Haloi	Sub Divisional Judicial Magistrate (S), Udalguri
14.	Smti. Dimpy Naroh	Sub-Divisional Judicial Magistrate (S), Barpeta
15.	Smti. Sukanya Gogoi	Civil Judge (Jr. Div) No. 1, Darrang, Mangaldoi
16.	Smti. Monmayuri Gogoi	Civil Judge (Jr. Div.), Rangia, Kamrup
17.	Smti. Kaveri Bhattacharyya	Judicial Magistrate First Class, Kamrup (M)

18.	Smti. Nazira Ahmed	Civil Judge (Jr. Div.), Baksa, Mushalpur
19.	Shri Raj Sekhar Duara	Judicial Magistrate 1st Class, Darrang
20.	Shri Pranjit Hazarika	Special Judicial Magistrate, Kamrup (M)
21.	Smti. Zohra Yasmin	Civil Judge (Jr. Div.) No. 1, Morigaon
22.	Shri Pallab Bordoloi	Civil Judge (Jr. Div.) cum JMFC, Kamrup, Amingaon
23.	Shri Sailen Buragohain	Civil Judge (Jr. Div.) No. 2, Kamrup(M)
24.	Smti. Rineesha Goswami	Civil Judge (Jr. Div.) No. 1, Barpeta
25.	Shri Priyank Khataniar	Civil Judge (Jr. Div.) No. 1, Nagaon
26.	Smti. Nadia Rehman	Judicial Magistrate 1st Class, Nalbari
27.	Smti. Sanskrita Khanikar	Judicial Magistrate First Class, Kamrup (M)
28.	Smti. Dikshya Rani Dutta	Civil Judge (Jr. Div.) No. 3, Kamrup(M)
29.	Smti. Junamoni Kalita	Civil Judge (Jr. Div.) cum JMFC, Kaliabor
30.	Shri Hirakjyoti Das	Judicial Magistrate First Class, Kamrup (M)
31.	Dr. Nabanita Kalita	Civil Judge (Jr. Div.) No. 1, Nalbari
32.	Shri Avinob Bezbarua	Judicial Magistrate First Class, Hajo, Kamrup
33.	Shri Samrat Jyoti Bora	Civil Judge (Jr. Divn)-cum-JMFC, Bajali
34.	Smti. Alisha Akhtar	Judicial Magistrate First Class, Udalguri
35.	Shri Rinku Boro	Special Railway Magistrate, 1 st Class, Kamrup(M)
36.	Smti. Deepsikha Das	Civil Judge (Jr. Div.) No. 2, Morigaon
37.	Shri Bhaskar Das	Judicial Magistrate First Class, Kamrup (M)
38.	Smti. Lipika Roy	Civil Judge (Jr. Div.) No. 2, Nagaon
39.	Smti. Madhumita Naroh	Judicial Magistrate First Class, Morigaon
40.	Smti. Jusmita Borgohain	Judicial Magistrate First Class, Boko, Kamrup
41.	Smti. Pallavi Kalita	Judicial Magistrate First Class, Kamrup, Amingaon
42.	Smti. Nilakshi Bhattacharya	Judicial Magistrate First Class, Barpeta
43.	Smti. Reeti Goswami	Judicial Magistrate First Class, Nagaon
44.	Smti. Margaret Thomas Deka	Civil Judge (Jr. Div.) cum J.M.F.C., Tihu

45.	Smti. Dipshikha Pathak	Judicial Magistrate First Class, Nagaon
46.	Shri Dhirendra Newar	Civil Judge (Jr. Div.) No. 2, Nalbari

The nominated Judicial Officers are directed to report at the venue (National Law University, Amingaon) on 24-02-2024 by 11:30 A.M positively, for the aforesaid training programme.

NO.HC.VII-348(Pt.I)/2012/1432/A### On the recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to direct the all other **Grade-III Judicial Officers** of the Assam Judicial Service to join the aforementioned programme through virtual mode.

The joining link for the training programme is:

https://bit.ly/42Nb2qV

The **General Instructions for Training (online mode)** for participation is enclosed along with the Notification.

By Order,
Sd/- S. Dhar
REGISTRAR (JUDICIAL)

Memo No.HC.VII/348(Pt.I)/2012/1433-1446/A Dated: 22-02-2024
Copy forwarded for information & necessary action to:

- 1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
- 2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

[The Officer is placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) he will be entitled T.A. & D.A. as admissible under the Rules].

- 3. The Registrar (Admin./Vigilance/Esstt.), Gauhati High Court, Guwahati.
- 4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- The District and Sessions Judge,
 Bajali / Baksa / Barpeta / Biswanath / Bongaigaon / Cachar / Charaideo /
 Chirang / Darrang / Dhemaji / Dhubri / Dibrugarh / Dima Hasao /

Goalpara / Golaghat / Hailakandi / Hojai / Jorhat / Kamrup (M) / Kamrup / Karimganj / Karbi Anglong / Kokrajhar / Lakhimpur / Majuli / Morigaon / Nagaon / Nalbari / Sivasagar / Sonitpur / Tinsukia / Udalguri / South Salmara-Mankachar / West Karbi Anglong.

(He/She is requested to inform all the Grade-III Judicial Officers under his/her control about this notification accordingly).

6. The Member Secretary, Assam State Legal Services Authority.

(He is requested to inform the Grade-III Judicial Officer about this notification accordingly).

7. The Chief Judicial Magistrate, Bajali / Baksa / Barpeta / Biswanath / Bongaigaon / Cachar / Charaideo / Chirang / Darrang / Dhemaji / Dhubri / Dibrugarh / Dima Hasao / Goalpara / Golaghat / Hailakandi / Hojai / Jorhat / Kamrup (M) / Kamrup / Karimganj / Karbi Anglong / Kokrajhar / Lakhimpur / Majuli / Morigaon / Nagaon / Nalbari / Sivasagar / Sonitpur / Tinsukia / Udalguri / South Salmara-Mankachar / West Karbi Anglong.

(He/She is requested to inform all the Grade-III Judicial Officers under his/her control about this notification accordingly).

- 8. All Grade-III Judicial Officers.
- 9. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the notification immediately in the official website of the Gauhati High Court, Guwahati).

- 10. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial Academy.
- 11. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
- 12. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

 [THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]

Mark was Just

REGISTRAR (JUDICIAL)



JUDICIAL ACADEMY, ASSAM

General Instructions for Training (Online Mode)

- The training programme will be conducted by using the Online VC/Meeting Software "Microsoft Teams" which will be two-way audio-video interaction.
- 2. Participants are to * join the training by disclosing their full name via the Joining Link as notified and also uploaded in the website of Judicial Academy, Assam
- Participants are requested to report online through joining Link, at least 10 minutes before the scheduled time of Video Conference and maintain punctuality.
- 4. Participants are to keep their video ON, continuously throughout & till the conclusion of the training.
- 5. All the Participants are to follow the Video Conference Protocols like:
 - a. Keep themselves muted until & unless they are allowed by the presenter to unmute themselves.
 - b. At the end of the deliberation of the Resource Person, <u>participants may raise hand</u> to indicate that he/she would like to interact with the Resource person, where-after, on announcement by presenter, the said officer may unmute, ask question and thereafter again mute the audio.
 - c. Ensure proper Internet connectivity with adequate data so that they can attend the training without any network and connectivity issue.
- 6. Participants are to wear formal attire (befitting an officer) while attending the training.
- 7. Participants are to check the official website of Judicial Academy, Assam for updates.
- 8. Joining Guide (Steps below are to be followed):
 - > Click on the given link or type the given link on the browser.
 - > A new tab with a pop-up will open
 - Select 'Open Microsoft Teams' if you have Microsoft Teams App installed in your device.

OR

- Cancel the pop-up and click on 'Continue on this browser'.
- > For Smartphone Microsoft Teams App needs to be installed before joining the VC. Note: Queries and other information through e-mail may be obtained from: -

E-Mail - suggestion.jaa@gmail.com

Mobile: - 8723028535 / 8133998881

* Note:- The same is essential for preparation, maintenance and submission of accurate report.